SHRIMATI ILA PALCHOUDHURY (Krishnagar): Sir, the dignity of India has been spoiled absolutely outside and inside India because there have been cases in West Bengal yesterday.. (Interruption)

MR. SPEAKER: I thought, you were speaking on that item. Secretary.

15.10 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Raiya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 14th December, 1970, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

MOTION

"That this House concurs in the recommendation of the Lok Sabha that a Committee of both the Houses to be called the 'Committee on the Welfare of Scheduled Castes and Scheduled Tribes' be constituted for the purposes set out in the motion adopted by the Lok Sabha at its sitting held on the 9th December. 1970, and communicated to this House. and resolves that this House do join in the said Committee and proceed to elect. in accordance with the system of proportional representation by means of the single transferable vote and by secret ballot, ten members from among the members of the House to serve on the said Committee."

- I am further to inform the Lok Sabha that in pursuance of the above motion, the following Members of the Rajya Sabha have been duly elected to the said Committee: -
 - 1. Shri Brahmananda Panda
 - (1) Shri Rameshwar Rao
 - (2) Shri S. M. Joshi
 - (3) Shri Erasmo de Sequeira

- 2. Shri Sukhdev Prasad
- 3. Shri B. T. Kemparai
- 4. Shri Ganeshi Lal Chaudhary
- 5. Shri Balram Das
- 6. Shri Roshan Lal
- 7. Shri K. P. Subramania Menon
 - 8. Shri Melhupra Vero
 - 9. Shri Golap Barbora
 - 10. Shri G. A. Appan.

ASSENT TO BILL

SECRETARY: Sir, I also lay on the Table the Taxation Laws • (Amendment) Bill, 1970 passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 11th December, 1970.

SHRIMATI ILA PALCHOUDHURI (Krishnagar): I want to bring to your notice that outside India a film has been produced about India...(Interruptions)

MR. SPEAKER: Why do you get up at all times on all issues?

SHRI S. M. BANERJEE (Kanpur): And at all places, sometimes here and sometimes there.

MR. SPEAKER: All places belong to her.

15.11 hrs.

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LEAVE OF ABSENCE FROM THE SITTING OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Sixteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each:

9th November to 30th November, 1970 (Twelfth Session).

5th August to 1st September, 1970 (Eleventh Session).

9th November to 18th December, 1970 (Twelfth Session).